- (b) 121 drivers were booked/prosecuted under the provisions of the Indian Penal Code and 74,542 drivers under the Motor Vehicles Act, 1988 during the aforesaid period.
- (c) The permits of seven buses have been cancelled by the State Transport Authority of the Government of National Capital Territory of Delhi during the current year.

Shifting locations of Assam Rifles

- 812. SHRI RISHANG KEISHING: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a new place known as "Maha Koikeng" at the foot hill on the West of Imphal has been developed for location of Assam rifles when it is shifted from Kaapla Fort;
 - (b) if so, the progress of the construction and development as on date; and
 - (c) by when construction will be completed and occupied?
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) Yes, Sir.
- (b) and (c) The construction work is at advanced stage and likely to be completed soon. The State Government is yet to provide basic facilities like roads, electricity and water supply at the new location to enable Assam Rifles to shift there.

Economic package for Uttaranchal to deal with natural calamities

- †813. SHRI HARISH RAWAT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government of Uttaranchal has sought a economic package to save Varunavat Parvat from land sliding and to deal with the natural calamities;
 - (b) if so, the details thereof; and
- (c) if so, the funds proposed to be provided to State Government under the above head?

[†] Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) to (c) The Prime Minister had announced an assistance of Rs. 250 crore for stabilization of Varunavat Parvat. A sum of Rs. 25 crore has been released to the State on account as Additional Central Assistance (ACA) on 10th June, 2004 so that the work can commence.

Enactment of law to deal with riots

- 814. SHRI SHAHID SIDDIQUI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is a proposal to enact a law to deal with communalism and communal riots; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Yes, Sir. It is proposed to enact a model comprehensive law to deal with communal violence and encourage each State to adopt that law to generate faith and confidence in minority communities. The integral elements of such a law would need to be decided after wider consultations in order to make its provisions effective.

Arrest of Delhi Police officials in P.M.T. leak case

- 815. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the C.B.I, has recently arrested **a** few Delhi Police officials while taking a bribe from the parents of accused person found involved in the P.M.T. leak case;
 - (b) if so, what are the details thereof including the names of such officials;
- (c) whether those officials have not been dismissed as yet and if so, the reasons therefor; and
- (d) whether any action was taken against the senior officers who were supervising the work of the investigating officer connected with this case and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) and (b) Yes, Sir. The Central Bureau of